



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 6th April, 2017

**No. LGL.252/2016/10.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 31st March, 2017 is hereby published for general information.

**ASSAM ACT NO. XX OF 2017**

**(Received the assent of the Governor on 31st March, 2017)**

**THE ASSAM REPEALING (NO. 2) ACT, 2017**



THE SCHEDULE  
[See Section 2]

Year [1]	Act No. [2]	Short title [3]	Extent of Repeal [4]
1980	15	The Assam Appropriation (Vote on Account) Act, 1980	The whole Act
1980	16	The Assam Appropriation Act, 1980	The whole Act
1981	60	The Assam Appropriation (No.2) Act, 1981	The whole Act
1981	20	The Assam Appropriation Act, 1981	The whole Act
1980	36	The Assam Appropriation (Second Vote on Account) Act, 1980	The whole Act
1982	11	The Assam Appropriation (Vote on Account) Act, 1982	The whole Act
1982	12	The Assam Appropriation Act, 1982	The whole Act
1982	37	The Assam Appropriation (No.2) Act, 1982	The whole Act
1982	59	The Assam Appropriation (No.3) Act, 1982	The whole Act
1991	4	The Assam Appropriation Act, 1991	The whole Act
1991	21	The Assam Appropriation (Vote on Account) Act, 1991	The whole Act
1991	22	The Assam Appropriation (No.2) Act, 1991	The whole Act

**S. M. BUZAR BARUAH,**  
Commissioner & Secretary to the Government of Assam,  
Legislative Department, Dispur.